

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA
UNSTARRED QUESTION NO. 237
TO BE ANSWERED ON 03.02.2022

WINDING UP OF FILM RELATED BODIES

237. SHRI JAWHAR SIRCAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government is winding up the Films Division (FD), National Film Archive of India (NFAI), Children's Film Society of India (CFSI), Directorate of Film Festivals (DFF) and others by the end of January 2022;
- (b) whether these are being merged into the National Film Development Corporation (NFDC) to continue their present activities as verticals under the NFDC or to shut them down;
- (c) what will be the fate of employees, premises or budgets of these organisations; and
- (d) the role Government will play for encouraging good cinemas after this merger?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) to (d) The Government has decided to merge four film media units namely, Films Division, National Film Archive of India, Directorate of Film Festivals and Children's Film Society, India with National Film Development Corporation (NFDC), by expanding the Memorandum of Articles of Association (MoAA) of NFDC, which will then carry out all the activities hitherto performed by them, and to all consequential action/actions required to be taken, including closure of these four film media units. The employees of the four film media units to be merged with NFDC shall be adjusted as per the guidelines and Rules & Regulations for Central Government employees. The various schemes of the Government for Production, Promotion and Preservation of Filmic Content shall continue to work towards encouraging good cinema in the country. The mandate of all the four film media units shall be carried out by NFDC after this merger.
